

**14.16 hrs.**

**Title:** Introduction of the Cinematograph (Amendment) Bill (Amendment of Section 5B), 2001

SHRI G. MALLIKARJUNAPPA (DAVANGERE ): Sir, I beg to move for leave to introduce a Bill further to amend the Cinematograph Act, 1952.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Cinematograph Act, 1952. "

The motion was adopted.

SHRI G. MALLIKARJUNAPPA : I introduce the Bill.

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